

**REVISED**

**INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA**  
**CONSTITUTION OF KOLKATA BENCHES FROM 15/12/2025 TO 18/12/2025**  
[19/12/2025 (Friday) is for Misc., Stay, Clubbing, Early Hearing Application]

|                                                                |                                                                                                                                                                                      |                            |
|----------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------|
| <b>"SMC"<br/>Bench<br/>(Hybrid)</b>                            | Shri Rajesh Kumar, Accountant Member<br>(Hybrid Court Hearing at 10.30 A.M.)                                                                                                         | <b>Court Room<br/>No.2</b> |
| <b>"Patna"<br/>(SMC &amp; Division)<br/>Bench<br/>(Hybrid)</b> | Shri Rajesh Kumar, Accountant Member<br>&<br>Shri Sonjoy Sarma, Judicial Member<br>(Hybrid Court Hearing after completion of "SMC" Bench)<br>[ For 15/12/2025 & 16/12/2025 ]         | <b>Court Room<br/>No.2</b> |
|                                                                | Shri Rajesh Kumar, Accountant Member<br>&<br>Shri Pradip Kumar Choubey, Judicial Member<br>(Hybrid Court Hearing after completion of "SMC" Bench)<br>[ For 17/12/2025 & 18/12/2025 ] |                            |
| <b>"Ranchi"<br/>Bench<br/>(Hybrid)</b>                         | Shri Sonjoy Sarma, Judicial Member<br>&<br>Shri Ratnesh Nandan Sahay, Accountant Member<br>(Hybrid Court Hearing at 02.30 P.M.)                                                      | <b>Court Room<br/>No.3</b> |

- Note : 1. "A", "B", "C" & "D" Bench of ITAT, Kolkata will not function during this week.  
2. Cuttack Bench will not function during this week.  
3. Guwahati Bench will not function during this week.

  
[Manish Bhoi]  
Assistant Registrar  
11/12/2025

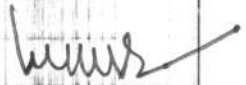
**INCOME TAX APPELLATE TRIBUNAL, KOLKATA****CAUSE LIST OF SMC BENCH FOR 15-DECEMBER-2025 (MONDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER  
IN COURT ROOM 2****GOOGLE MEETING ID: GNG-ECRB-ZSA, TIME:10:30 A.M**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                        | Remarks |
|-----|-------------------|-------------|------------------------------------------------------|---------|
| 1   | ITA 218/KOL/2025  | 2013-14     | [D] AJIT KUMAR MINDA (EFILING)                       |         |
| 2   | CO 49/KOL/2025    | 2013-2014   | [A] AJIT KUMAR MINDA                                 |         |
| 3   | ITA 142/KOL/2025  | 2018-19     | [A] KHEMKA CHARITY TRUST                             |         |
| 4   | ITA 458/KOL/2025  | 2020-21     | [A] GOBARHANRA SAMABAY KRISHI UNNAYAN SAMITY LIMITED |         |
| 5   | ITA 1425/KOL/2025 | 2017-2018   | [A] BHARAT G DOSHI                                   |         |
| 6   | ITA 1694/KOL/2025 | 2015-2016   | [A] CHATTERJEE RESOURCES DEVELOPERS PVT. LTD.        |         |
| 7   | ITA 1728/KOL/2025 | 2017-2018   | [A] TRINITY ENCLAVE P. LTD.                          |         |
| 8   | ITA 2156/KOL/2025 | 2016-2017   | [A] GITIKA RANI MAJUMDER                             |         |
| 9   | ITA 2318/KOL/2025 | 2016-2017   | [A] LAXMI GUPTA                                      |         |
| 10  | ITA 2319/KOL/2025 | 2017-2018   | [A] LAXMI GUPTA                                      |         |

  
**Assistant Registrar**  
**12-Dec-2025**

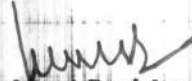
**INCOME TAX APPELLATE TRIBUNAL, KOLKATA****CAUSE LIST OF SMC BENCH FOR 16-DECEMBER-2025 (TUESDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER  
IN COURT ROOM 2****GOOGLE MEETING ID: GNG-ECRB-ZSA, TIME:10:30 A.M**

| Srl | Appeal Number     | Assmt.<br>Year | Assessee Name                                                              | Remarks |
|-----|-------------------|----------------|----------------------------------------------------------------------------|---------|
| 1   | ITA 1895/KOL/2024 | 2015-2016      | [A] SANJAY SUREKA                                                          |         |
| 2   | ITA 2001/KOL/2025 | 2012-2013      | [A] M/S. THIRANI SECURITIES PRIVATE LIMITED                                |         |
| 3   | ITA 2004/KOL/2025 | 2007-2008      | [A] GEETA GANESH PROMOTERS PVT. LTD. (SUCCESSOR TO SSB PROJECTS PVT. LTD.) |         |
| 4   | ITA 2011/KOL/2025 | 2011-2012      | [A] DEBASIS MUKHOPADHYAY                                                   |         |
| 5   | ITA 2157/KOL/2025 | 2014-2015      | [A] SARITA GOENKA                                                          |         |
| 6   | ITA 2328/KOL/2025 | 2017-18        | [A] DEBARATA DUTTA                                                         |         |
| 7   | ITA 2330/KOL/2025 | 2012-13        | [A] SRI RAJESH SONI                                                        |         |
| 8   | ITA 2331/KOL/2025 | 2013-14        | [A] SRI RAJESH SONI                                                        |         |
| 9   | ITA 2332/KOL/2025 | 2012-2013      | [A] RAJESH SONI HUF                                                        |         |
| 10  | ITA 2333/KOL/2025 | 2013-2014      | [A] RAJESH SONI HUF                                                        |         |

  
Assistant Registrar  
12-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA****CAUSE LIST OF SMC BENCH FOR 17-DECEMBER-2025 (WEDNESDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER  
IN COURT ROOM 2****GOOGLE MEETING ID: GNG-ECRB-ZSA, TIME:10:30 A.M**

| Srl | Appeal Number     | Assmt.<br>Year | Assessee Name                                                                                    | Remarks |
|-----|-------------------|----------------|--------------------------------------------------------------------------------------------------|---------|
| 1   | ITA 915/KOL/2024  | 2017-18        | [A] SUVASIS PANJA                                                                                |         |
| 2   | ITA 2379/KOL/2024 | 2022-2023      | [A] RAJ KUMAR KOTHARI                                                                            |         |
| 3   | ITA 642/KOL/2025  | 2016-17        | [A] JAYDIP DHAR                                                                                  |         |
| 4   | ITA 812/KOL/2025  | 2010-2011      | [A] MASTER COMMERCE LLP (ERSTWHILE MASTER COMMERCE PVT. LTD., )                                  |         |
| 5   | ITA 954/KOL/2025  | 2015-2016      | [A] M/S. KISHAN KUMAR KANDOI HUF                                                                 |         |
| 6   | ITA 1107/KOL/2025 | 2015-2016      | [A] SIKHA DATTA                                                                                  |         |
| 7   | ITA 1323/KOL/2025 | 2016-2017      | [A] BISHAL JAIN                                                                                  |         |
| 8   | ITA 2051/KOL/2025 | 2011-12        | [A] PROVISION DISTRIBUTORS PVT. LTD NOW MERGED WITH INNOVATORS BUILDING PRODUCTS PRIVATE LIMITED |         |
| 9   | ITA 2055/KOL/2025 | 2018-2019      | [A] SAB CREATORS PVT. LTD.                                                                       |         |
| 10  | ITA 2072/KOL/2025 | 2013-2014      | [A] GITA GHATAK                                                                                  |         |

  
**Assistant Registrar  
12-Dec-2025**

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA****CAUSE LIST OF SMC BENCH FOR 18-DECEMBER-2025 (THURSDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER  
IN COURT ROOM 2****GOOGLE MEETING ID: GNG-ECRB-ZSA, TIME:10:30 A.M**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                          | Remarks |
|-----|-------------------|-------------|--------------------------------------------------------|---------|
| 1   | ITA 1602/KOL/2024 | 2014-15     | [D] PACE TRADELINKS PVT LTD                            |         |
| 2   | ITA 2554/KOL/2024 | 2021-2022   | [A] NAGRI FARM TEA COMPANY LTD.                        |         |
| 3   | ITA 2691/KOL/2024 | 2016-17     | [A] STATE BANK OF INDIA NALINDUL BRANCH                |         |
| 4   | ITA 463/KOL/2025  | 2017-18     | [A] VINOD BHANDARI                                     |         |
| 5   | ITA 674/KOL/2025  | 2013-2014   | [A] ADNAN RAHMAT                                       |         |
| 6   | ITA 712/KOL/2025  | 2012-13     | [A] AKSHAT AGARWAL                                     |         |
| 7   | ITA 1277/KOL/2025 | 2017-2018   | [A] LAL BAHADUR LAL KARAN SHAW (SINCE BEEN DISSOLVED)  |         |
| 8   | ITA 1278/KOL/2025 | 2017-2018   | [A] SABITA JAIN                                        |         |
| 9   | ITA 1280/KOL/2025 | 2011-2012   | [A] ROSHAN AGARWAL                                     |         |
| 10  | ITA 1281/KOL/2025 | 2017-2018   | [A] MRS. KAVERI JOSHI, L/H OF VINOY PANDHARINATH JOSHI |         |
| 11  | ITA 1286/KOL/2025 | 2013-2014   | [A] AALEKHA SUPPLY PVT. LTD.                           |         |
| 12  | ITA 1508/KOL/2025 | 2024-2025   | [A] SOUMIK CHATTERJEE                                  |         |
| 13  | ITA 1635/KOL/2025 | 2011-2012   | [A] ROSHAN AGENCIES PRIVATE LTD.                       |         |
| 14  | ITA 2075/KOL/2025 | 2011-2012   | [A] MAHAK DOSHI LEGAL HEIR OF LATE ADITYA DOSHI        |         |
| 15  | ITA 2077/KOL/2025 | 2018-2019   | [A] HIRA LAL GUPTA                                     |         |
| 16  | ITA 2080/KOL/2025 | 2017-18     | [A] DILIP KUMAR SHAW                                   |         |
| 17  | ITA 2084/KOL/2025 | 2013-2014   | [A] GUPTA HOLDINGS PVT. LTD.                           |         |
| 18  | ITA 2346/KOL/2025 | 2009-2010   | [A] M/S BLUEPEX NIRYAT PRIVATE LIMITED                 |         |

  
Assistant Registrar  
12-Dec-2025

# **INCOME TAX APPELLATE TRIBUNAL, KOLKATA**

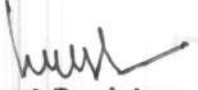
**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
CONSOLIDATION PETITIONS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS,  
MISCELLANEOUS APPLICATIONS,  
EARLY HEARING PETITIONS  
AND PRONOUNCEMENTS**

**FOR 15-DECEMBER-2025 (MONDAY)**

**BEFORE SHRI DUVVURU RL REDDY, VICE PRESIDENT**  
BENCH WILL NOT FUNCTION

## **THIRD MEMBER MATTERS**

| Srl | Appeal Number |     |     |      | Assmt. Year | Assessee                           | Bench | Remarks |
|-----|---------------|-----|-----|------|-------------|------------------------------------|-------|---------|
| 1   | CO            | 11  | KOL | 2023 | 2011-12     | [A] M/S. TIRUPATI FINCOM PVT. LTD. | A     |         |
| 2   | ITA           | 487 | KOL | 2023 | 2011-12     | [D] M/S. TIRUPATI FINCOM PVT. LTD. | A     |         |
| 3   | ITA           | 699 | KOL | 2024 | 2020-21     | [A] SATTIK EXPORTS PVT. LTD.       | C     |         |

  
**Assistant Registrar**  
**11-Dec-2025**